

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.09.2020 (TUESDAY)

COURT – II

10:25 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 202 of 2020	Kridhan Infrastructure Pvt. Ltd. Vs. Venkatesan Sankaranarayan & Anr.	Udit Chauhan	P.V. Dinesh

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**